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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 01/(MAH)/2016
MA 557/2017, 529/2017,
530/2017 & IA 72/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: ICICI Bank Limited
V/s.
Innoventive Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Amega Gokhale q/w Pulkiteh Datt Tiwari i/b Shalini Amarchand Mangaldas	Adv. for Applicant CIA 72 of 2017	
2.	SALONI KAPADIA & ANUSH MATKAR i/b CYRIL AMARCHAND MANGALDAS	} Adv for ICICI Bank.	

MA 557, 529, 530/2017 & IA No.72/2017 in CP 01/ I&BP/NCLT/MB/MAH/2016

At request of the parties, list this matter on 17.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)